

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 21st December, 2022

NO. HC.VII-167(Pt.-VIII)/2014/ 13631 /A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 5 (Five) days residential programme on "**Cyber Security and Digital Forensics Investigation**" shown against their names to be held at the Indian Institute of Public Administration (IIPA), New Delhi.

Sl. No.	Proposed Dates of Training	Name and Designation	Mobile No.	E-mail -id
1.	09-01-2023 to 13-01-2023	Shri Domo Padu, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Tezu, Lohit District	8837278289	districtcourtziro@gmail.com
		Shri Damge Niri, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Ziro, Lower Subansiri District	9436056189	changlangjmf@gmail.com
2.	13-02-2023 to 17-02-2023	Shri Lalngaihawia Zote, Judge, Fast Track Court, Saiha	9402112276	mangaihazote@gmail.com
		Shri Laldinpuia Tlau, Sr.Civil Judge-cum-Chief Judicial Magistrate, Mamit	9436351978	madinatlau78@gmail.com
3.	20-02-2023 to 24-02-2023	Smti Wonchibeni Vandanshan Patton Chief Judicial Magistrate, Mokokchung	9402988524	patton.wonchi@gmail.com
		Smti Wokono Yhoshii Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Kohima	7640854226	wokonoy@yahoo.com
4.	06-03-2023 to 10-03-2023	Shri T. Lalhmachhuana Sr. Civil Judge, Aizawl	9436144496	tlchhuana@gmail.com
		Shri Nani Grayu District and Sessions Judge, Aalo, West Siang District	9436052535	dsjyupia-arn@nic.in

The Officers are requested to submit a report after the completion of the programme.

The details of aforesaid course is enclosed herewith (**at Annexure-I**).

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. NO. HC.VII-167(Pt.-VIII)/2014/13632-13654/A, dated 21-12-2022

Copy for information & necessary action to:

1. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
4. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Admin./Vig./Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He/She is requested to inform the nominated Judicial Officer(s) of his/her State to attend the training accordingly).

8. Sh. Deepak Kumar, DC (14C) – 011-23438207, deepakkumar7459@crpf.gov.in
9. Dr. Surabhi Pandey, Associate Professor, IIPA – 9717710362, dr.pandeyurabhi@gmail.com
10. Shri Domo Padu, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Tezu, Lohit District.
11. Shri Damge Niri, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Ziro, Lower Subansiri District.
12. Shri Lalngaihawia Zote, Judge, Fast Track Court, Saiha.
13. Shri Laldinpuia Tlau, Sr.Civil Judge-cum-Chief Judicial Magistrate, Mamit.
14. Smti Wonchibeni Vandanshan Patton, Chief Judicial Magistrate, Mokokchung.

15. Smti Wokono Yhoshii, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Kohima.
16. Shri T. Lalhmachhuana, Sr. Civil Judge, Aizawl.
17. Shri Nani Grayu, District and Sessions Judge, Aalo, West Siang District.

For any clarification or further information, regarding accommodation etc., the nominated Officers may contact –

- i) Sh. Deepak Kumar, DC (14C) – 011-23438207, deepakkumar7459@crpf.gov.in
 - ii) Dr. Surabhi Pandey, Associate Professor, IIPA – 9717710362, dr.pandeysurabhi@gmail.com
18. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
 19. The Deputy Registrar (Finance/Protocol), Gauhati High Court, Guwahati.
 20. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
 21. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)
 22. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
 23. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
21.12.22

REGISTRAR (JUDICIAL)

Indian Institute of Public Administration (IIPA), New Delhi**Cyber Security and Digital Forensics Investigation****Day-1.**

- Background and Current Scenario, Security Goals, Information ethics and issues Essential Terminology.
- General Introduction to Cyber Crimes and Cyber Offence dealt under the Information Technology Act, 2008.
- Classification of Cyber Attacks
- Malware Threats & Email, Desktop Browser and Mobile Vulnerabilities.
- How to stay safe on Dark Web, how secure is a VPN? What makes a safe VPN?
- IP Tracking, IMEI Tracking and case discussion

Day -2.

- Different Types of Cases and Fraud Investigations
- Modus Operandi of Different Categories of Cyber Crime offenders.
- Case discussion: Methodology involved behind each factor.
- Technological Crimes: Data Theft, Fake Calls, Annoying Messages, Web Page Hacking, Jacking, Cyber Stalking, Bullying, Online Sexual Exploitation, Online Drug Trafficking, Financial Fraud, Cryptocurrencies, Social Engineering Attack etc.
- Financial Fraud and Investigations
- Onion Routing: How to Trace the Origin of The Cyber Attack Which Uses Onion Routing.
- Legal Implications of the Cyber Space.

Day-3.

- Digital Evidences
- Memory Forensics Tools
- Mobile Forensics Tools
- Cloud Forensics Tools
- Audio/ Visual Forensics Tools
- Data Recovery Tools
- Digital Wallets and Crypto Currency Analysis
- Field Visit to National Forensics Laboratory

Day-4.

- Artificial Intelligence Opportunities and Challenges
- IoT Threats and Deepfakes
- Use of Block Chain Technology for Trusted and Transparent System
- Overview of Small Unmanned Aerial System (sUAS)
- Potential Cyber Threats to Drones
- Cyber Security Vulnerabilities and Penetration Testing of a Drone

Day-5

- Individual Privacy V/s National Security V/s International Threats
- Role of Threat, State and Non State Actors in Cyber Warfare
- International Cooperation Relating to Cyberspace
- National Cyber Security Policy
- Cyber Security Framework
- Future Trends in Cyber Security
- Cyber Warfare / Cyber Terrorism